

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 224/TT/2012

Dated: 1.5.2017

To
The Director (Operations)
North East Transmission Company Limited,
House No. 051358, Road No. 3
P.O-Dhaleswar, Agartala,
West Tripura-799007

Subject:- Petition No. 224/TT/2012 alongwith IA Nos. 14 and 18 of 2014 for determination of transmission tariff for Asset-1: 400 kV D/C Pallatana-Silchar Twin Moose Conductor Transmission Line- 247 km; Asset-2: 400 kV D/C Silchar-Byrnihat Twin Moose Conductor Transmission Line- 210 km; Asset-3: 400 kV D/C Byrnihat-Bongaigaon Twin Moose Conductor Transmission Line- 204 km-Reg.

Sir,

With reference to the above-mentioned petition, I am directed to intimate that the Commission vide order dated 1.4.2015 directed the petitioner to provide the detailed configuration of the split assets alongwith the line length of each for making necessary entries in transmission licence. However, the said information has not been submitted till date. In this reference, it is requested to submit the said information latest by 17.5.2017.

Yours faithfully

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)